

GOVERNMENT OF INDIA  
MINISTRY OF CULTURE  
LOK SABHA  
UNSTARRED QUESTION NO.3059  
TO BE ANSWERED ON 5.12.2016  
AGRAHAYANA 14, 1938 (SAKA)

HIKE IN ENTRY FEE OF MONUMENTS

3059. SHRI SUSHIL KUMAR SINGH:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has ordered a threefold hike in the entry fee of monuments for domestic visitors and hundred per cent for foreign tourists;
- (b) if so, the details thereof;
- (c) whether the Government is extending more facilities to visitors who purchase tickets at higher rates;
- (d) if so, the details thereof;
- (e) whether the Government is spending this money on the renovation and repairs of the monuments and for giving more facilities to visitors such as Wi-Fi and bottled water; and
- (f) if so, the details thereof along with the funds spent on various monuments of the country, State/UT-wise including Gujarat?

ANSWER

MINISTER OF STATE, CULTURE AND TOURISM (INDEPENDENT CHARGE)

(DR. MAHESH SHARMA)

- (a)&(b) Yes, Madam. The entry fee for ticketed monuments under Archaeological Survey of India has been increased with effect from 1.4.2016. The details are at Annexure.
- (c)&(d) Purchase of high value tickets by the visitors for visiting the ticketed monuments under Archaeological Survey of India is optional in nature. However, provisions are made with purchase of high value ticket holders for on spot facilities like free bottled water, mementos, CDs with pictures of monuments by the Archaeological Survey of India. The additional facilities are being provided to give the holder of high value tickets special treatment and make the visit more memorable.
- (e) The revenue collected from the entry fee at the ticketed monuments of the Archaeological Survey of India is remitted into the Government account in the Consolidated Fund of India. This is in accordance with the Central Government Account (Receipts and Payments) Rules.
- (f) Does not arise.

## ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a)&(b) OF LOK SABHA  
UNSTARRED QUESTION NO. 3059 FOR 5.12.2016

Entry fee Structure at Centrally Protected Ticketed Monuments effective from 1.4.2016

		Previous Entry Fee rates	Entry fee w.e.f. 1.4.2016
Category A monuments (World Heritage Monuments)	(i) Citizen of India and visitors from SAARC and BIMSTEC countries and overseas citizens of India	Rs.10/- per head	Rs.30/- per head
	(ii) Others (All Nationals other than from countries mentioned above)	Rs.250/- per head	Rs.500/- per head
	(iii) Others (as ii above)	---	*Rs.750/- per head
Category B monuments (Other ticketed Monuments)	(i) Citizen of India and visitors from SAARC and BIMSTEC countries and overseas citizens of India	Rs.5/- per head	Rs.15/-per head
	(ii) Others (All Nationals other than from countries mentioned above)	Rs.100/- per head	Rs.200/-per head
	(iii) Others (as ii above)	---	*Rs.300/- per head

\*Provided that the Rs.750/- and Rs.300/- ticket is optional for Nationals of countries other than mentioned in (i) above. This would entitle the ticket holder to additional facilities as specified by Director General, by order, from time to time.